

ling and Machine Accounts sections in Eastern Branch of the I.O.C.;

- (b) if so, facts thereabout; and
- (c) if not, Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) to (c). Efforts are being made to reduce overtime payments to the barest minimum.

Alleged Discrimination against Staff of North Eastern Railway

1009. SHRI BOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether long distance fast trains, like Howrah-Delhi Rajdhani Express, Bombay-Delhi Rajdhani Express, Mangalore-Madras-Delhi Jayanti Janata Express and Samastipur-Delhi Jayanti Janata Express have been manned by the staff of the starting points i.e. from Howrah (Eastern Railway), Bombay (Central Railway), Mangalore (South Central Railway) and Samastipur (North Eastern Railway), respectively, from the beginning;

(b) whether recently an exception has been made in the case of Samastipur-Delhi Jayanti Janata Express where North Eastern Railway staff have been replaced by those of Eastern Railway and Northern Railway; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Apparently, the reference is to manning of sleeper coaches etc., by Travelling Ticket Examiners. As is the normal practice, the sleeper coaches on Ernakulam|Mangalore-New Delhi, Jayanti Janata Expresses are manned by Travelling Ticket Examiners of the Southern, South Central and Central

Railways over their respective jurisdiction. Likewise, to accord with the normal practice, the Samastipur-New Delhi Jayanti Janata Expresses, which have hitherto been manned by Travelling Ticket Examiners of the North Eastern Railway will be manned by staff of the Northern, Eastern and North Eastern Railways over their respective jurisdiction. The Howrah-New Delhi and Bombay-New Delhi Rajdhani Express are, however, manned throughout their run by the staff of the Eastern and Western Railways respectively in view of the very few stoppages of short duration involved.

(b) The decision to have the sleeper coaches on this train manned by Travelling Ticket Examiners of the Northern, Eastern and North Eastern Railways over their respective jurisdiction is in accordance with the normal practice and as such no exception has been made in this case.

(c) Does not arise.

I.C.I. Seeking Entry into Fertilizer Industry

1010. SHRI BHOGEN德拉 JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Imperial Chemical Industries has asked for its entry into fertilizer industry;

(b) if so, what is Government's decision thereon; and

(c) what is the total requirement of fertilizers for 1973-74?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The Imperial Chemical Industries hold 51 per cent of the equity in M/s. Indian Explosives Limited which owns and operates a fertilizer plant at Kanpur. M/s. IBL evinced interest in setting up a coal-based fertilizer plant in India at a suitable location. How-